NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No. 349/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Ramsarup Industries Ltd		
Under Section		10 IBC		
SI. No.	Name & Designation of Authorized Appearing on behalf of Signature Representative (IN CAPITAL LETTERS)			Signature with date
Ι,	MILESH SI		tion Professional (IRP)	31.01.18
2.	Aparajte R	as le Regarda Rec	onstruction P. W.	31/1/18
3.	Indean &	into phospe IRF	ACE	Therain tong
4.	Debagha B	an Advocate	ARCIL	51/1/18
5.	Debnih Ct Sawrk Si	rgupon J Advoca	ijoga Bork, 17 F SIDBI.	CP & 97 31/1/15

ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the financial creditors is present. No one is present from the corporate applicant's (corporate debtor) side.

First Progress Report is filed. It is received and recorded.

List it on 09/02/2013 along with interim application, if any, filed by the RP.

Sd

(Jinan K.R.) Member (J)